# GOVERNMENT OF INDIA

## MINISTRY OF JAL SHAKTI,

## DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA

### REJUVENATION

### LOK SABHA

### **UNSTARRED QUESTION NO. 2707**

# ANSWERED ON 22.12.2022

## FUNCTIONS OF BRAHMAPUTRA BOARD

2707 SHRI NABA KUMAR SARANIA

Will the Minister of JAL SHAKTI be pleased to state:-

(a) the details of various water resources schemes being implemented by the Ministry;

(b) the functions of the Brahmaputra Board along with the areas of its functioning including its annual budget;

(c) the details of the areas where the Board completed the work during the last three years;

(d) the details of the schemes through which water provision is made to the areas facing scarcity of water;

(e) the details of the schemes implemented for providing water facility in North-Eastern States;

(f) whether the Brahmaputra Board itself manages any project or runs it with the assistance of the State Government;

(g) if so, the details thereof; and

(h) the details of CSR budgets of Brahmaputra board and WAPCOS during the last five years along with the details of the works completed through the CSR funds?

#### ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

## (SHRI PRAHLAD SINGH PATEL)

(a) The details of various water resources schemes being implemented by the Ministry are as given below:

1. **Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)**: Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16, with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. PMKSY is an umbrella scheme, consisting of two major components being implemented by this Ministry, namely, Accelerated Irrigation Benefits Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of four sub-components, being Command Area Development & Water Management (CAD&WM), Surface Minor Irrigation (SMI), Repair, Renovation and Restoration (RRR) of Water Bodies, and Ground Water (GW) Development component. However, the CAD&WM sub-component of HKKP is being implemented pari-passu with AIBP.

2. **Atal Bhujal Yojana:**Government of India is implementing Atal Bhujal Yojana in select waterstressed areas of 7 States namely, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh with an aim to community led sustainable ground water management. Under this scheme, communities are being mobilized and made aware about ground water situation in their area through focused IEC, training and awareness activities, which leads to preparation of water budget and Water Security Plans (WSPs). The scheme mainly focuses on demand side interventions such as use of micro irrigation, pipes for irrigation, crop diversification etc. however, the supply side interventions with an aim of ground water recharge such as construction of check dams farm ponds, various artificial recharge structures etc. are also part of WSPs. The proposed interventions are being implemented in the field through convergence of various Central/State schemes by line departments.

3. **Ground Water Management & Regulation**: CGWB is implementing the Central Sector Scheme on 'Ground Water Management & Regulation' which has three components namely A) National Aquifer Mapping & Management Program (NAQUIM) B) Ground Water Monitoring, Resource Assessment, Regulation, Information Dissemination, etc., and C) Strengthening of infrastructure for technical upgradation.

(b) The functions of Brahmaputra Board stipulated in the Brahmaputra Board Act are:

- i. Carry out survey and investigation in the Brahmaputra Valley (within its jurisdiction) and to prepare Master Plans for the control of floods and bank erosion and improvement of drainage in the Brahmaputra Valley. The Board shall have regard to the development and utilization of water resources of the Brahmaputra Valley for irrigation, hydro power, navigation and other beneficial purposes and shall, as far as possible, indicate in such plan the works and other measures which may be undertaken for such development.
- ii. Formulation of programme, in consultation with State Government(s), for construction/implementation, in phases, of dams and other projects identified in the Master Plans, approved by Government of India;
- Preparation of Detailed Project Reports and estimates including apportionment of cost among States in respect of the dams and other projects;
- iv. Finalization of standards and specifications for construction, operation and maintenance of such dams and other projects;
- v. Construction, operation and maintenance of Multipurpose and other Water Resources Projects, identified in the Master Plans, on approval of Government of India;

The annual budget for the Brahmaputra Board is 120 Cr for FY 2022-23.

(c) The areas where the Brahmaputra Board completed the work during the last three years are as given below:

- i. Execution of the Protection of Balat village from erosion of river Umngi in Meghalaya.
- ii. Execution of anti erosion works for protection of Mankachar, Kalair Alga international border area from erosion of river Brahmaputra in Assam.
- Execution of anti erosion measures for bank protection of BhajanerCherra in the left bank of river Mansai in Cooch Behar district of West Bengal.

(d) & (e) Government of India is implementing Atal Bhujal Yojana in select water stressed areas of 7 States namely, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh with an aim to community led sustainable ground water management. Under this scheme, communities are being mobilized and made aware about ground water situation in their area through focused IEC, training and awareness activities, which leads to preparation of water budget and Water Security Plans (WSPs).

Since August, 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) to make provision of potable tap water supply to every rural household of the country, including those in NE States and areas facing scarcity of water by 2024.

Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, Government of India has launched Pradhan Mantri Krishi Sinchai Yojana – Har Khet Ko Paani - Ground Water Irrigation (PMKSY-HKKP-GW). The scheme aims to provide financial assistance to States for assured ground water irrigation to small and marginal farmers. Under this scheme, so far 9 projects in 6 States of Northeastern States have been sanctioned central funding since 2019, namely Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, and Tripura.

(f) & (g) Brahmaputra Board does not manage any project with the assistance of State Governments.

(h) There is no CSR budget for Brahmaputra Board. However, the details of CSR budget of WAPCOS for last five years along with details of works completed through the CSR funds are as given below.

	Year	Budget (Rs. in	Lakh)Sector in which CSR fund utilized
(i)	2021-22	296.0	Environmental Sustainability/Health Care/ School Education
(ii)	2020-21	386.03	Rural Development/ Health Care/ School Education
(iii)	2019-20	352.07	Environmental Sustainability/ Rural Development/ Health Care
(iv)	2018-19	302.83	Skill Development/ Preventive Health Care/ School Education
(v)	2017-18	267.75	Environmental Sustainability/ Rural Development/ Health Care

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